

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
LOK SABHA  
UNSTARRED QUESTION No. 3899  
TO BE ANSWERED ON 24<sup>th</sup> March 2017 (FRIDAY) / Chaitra 3, 1939 (SAKA)

**Fake Accounts in Banks**

**3899. SHRIMATI RANJANBEN BHATT:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the cases of fake accounts in PSBs have come to the notice after demonetisation;
- (b) if so, the details thereof, bank-wise and State/UT-wise;
- (c) whether the Government propose to take action against such fake accounts; and
- (d) if so, the details thereof and the action taken thereon?

**Answer**

**The Minister of State in the Ministry of Finance**

**(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d) Reserve Bank of India has apprised that public sector banks (PSBs) have not reported opening of fake accounts.

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